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02/15/96

Hon. Dr. R.K. Saxena JM
Hon. Mr. S. Dayal AM

None is present for the parties.
Both the counsel have sought
adjournment on the ground of
illness. Adjourned to 01/11/96.

AM.

JM.

C

1-7-96

Hon. Dr. R.K. Saxena JM
Hon. Mr. D.S. Bawa AM

Sh. A. Dhivadi counsel for
the applicant is present. None is present
for the opposite party. Sh. Dhivadi does
not press the application. Therefore
the contempt petition is dismissed.
The notice already issued is discharged.

AM

JM

Amended.